

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 56 of 2014 &  
I.A. No. 100 of 2014**

**Dated : 9<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s BSCPL Infrastructure Ltd.**

**... Appellant(s)**

**Versus**

**Chhattisgarh State Power Distribution Co. Ltd.& Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri  
Counsel for the Respondent(s) : Mr. C.K. Rai for R.2**

**ORDER**

Post the matter for hearing on **06.05.2014**. In the meantime, it is open for the State Commission to file the Written Submissions after serving copy on the other side.

**(Rakesh Nath)  
Technical Member  
ts/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**